

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4323
ANSWERED ON:19.08.2010
`MINORITIES LIVING BELOW POVERTY LINE`
Ram Shri Purnmasi

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of persons belonging to minority communities living Below Poverty Line (BPL), State-wise;
- (b) the details of schemes/programmes formulated and implemented for their upliftment and achievement made therein; and (
- (c) the number of persons/families belonging to minority communities living below the poverty line crossed the poverty line during the last three years. State-wise ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a): The Planning Commission estimates poverty i.e. number and proportion of people living below the poverty line at the national and state levels separately for rural and urban areas. Data regarding population living below the poverty line by religious denominations is not maintained.

(b) and (c): An important aim of the Prime Minister's New 15 Point Programme for the Welfare of Minorities, which was announced in June, 2006, is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities, including those among them who are living below the poverty line. In order to ensure that the benefits of schemes included in the programme flow equitably to minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme should be earmarked minorities. The details of the schemes implemented for the upliftment of the disadvantaged sections of the minority communities and achievements made for 2009-10 are at Annex-I. The number of persons belonging to the disadvantaged sections of the minority communities, including those among them who are living below the poverty line, for the last three years, State-wise for the following schemes is available at the website of the Ministry www.mmmstryomTminorityaffairs.nic.in:-

- (i) Pre-matric Scholarship Scheme;
- (ii) Post-matric Scholarship Scheme;
- (iii) Merit-cum-means based Scholarship Scheme;
- (iv) Coaching & Allied Scheme;
- (v) National Minorities Development and Finance Corporation-loan scheme;
- (vi) Maulana Azad Education Foundation Scholarship Scheme;
- (vii) Prime Minister's New 15 Point Programme;

(a): Indira Awas Yojana`

(b): Swarnjayanti Gram Swarojgar Yojana and Swarn Jayanti Shahari Rojgar Yojana